

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI
REGIONAL BENCH

Service Tax Miscellaneous Application No. 86517 of 2024
(On behalf of Respondent)

In
Service Tax Appeal No. 86952 of 2018

(Arising out of Order-in-Appeal No. SM/CGST & CX/Bhiwandi/APP-18-19/17-18 dated 27.02.2018 passed by the Commissioner of CGST & Central Excise (Appeals), Bhiwandi.)

M/s. Midas Next Media P Ltd.

.....Appellant

**84, S.V.P. Nagar, Versova, Mhada,
Off. Four Bungalows, Andheri (W),
Mumbai – 400 053**

VERSUS

**Commissioner of Central Excise &
Service Tax, Mumbai West**

.....Respondent

**Mahavir Jain Vidyalaya,
C.D. Burfiwala Lane,
Andheri (West), Mumbai – 400 058**

APPEARANCE:

Shri R.V. Shetty, Advocate for the Appellant
Ms. S. Varalakshmi, Addl. Commissioner, Authorised Representative for the
Respondent

CORAM:

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing: 06.03.2025
Date of Decision: 06.03.2025

The appeal is dismissed. For order, see order in Service Tax Appeal
No. 86940 of 2018.

(Dr. Suvendu Kumar Pati)
Member (Judicial)

(Anil G. Shakkarwar)
Member (Technical)